

CP. No. 24/2000
fwd for order a
9.6.2000
k
15

9/6/2000-32

Heard Shri S. P. Saxena
for Applicant :

Issue notice on CP-24/2000
returnable by 24/7/2000.

N
N
(S. L. Jain)
m(J)

B.S.
(B. N. Bahadur)
m(A)

alip.

Notice is issued to
Contemners on
16/6/2000

100
14/6

Recd. Reply to CP. No. 24/2000 and therefore he does not wish
from Respondents on
20/7/2000.

PB
21/7.

24-7-2000 (52)

Applicant by Shri S. P. Saxena.

Shri Saxena submits that
respondents have already complied
with the order of the Tribunal

to pursue the Contempt Application.
In view of this, Contempt Application
is dismissed and the notices
issued on the respondents are
discharged.

P.S. Jain
(S. L. Jain)
m(J)

Shri
(D. S. B. G. W. S.)
m(A)

dt. 24/7/00
to AD
9/8/00
16/8/00